



**A BRIEF REPORT**

**OF**

**THE BUSINESS TRANSACTED DURING THE  
SEVENTH SESSION**

**(29 JANUARY- 31 JANUARY, 2019)**

**OF**

**THE SEVENTH LEGISLATIVE ASSEMBLY**

**OF**

**THE STATE OF GOA**

**GOA LEGISLATURE SECRETARIAT  
PORVORIM – GOA  
2019**



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**PORVORIM – GOA**

**2019**

## **PREFACE**

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Seventh Session, which was held from the 29<sup>th</sup> January-31<sup>st</sup> January, 2019.

**PORVORIM – GOA**  
**14/2/2019**

**N.B. SUBHEDAR**  
**SECRETARY, LEGISLATURE**

**RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS SEVENTH SESSION HELD ON 29, 30 AND 31 JANUARY, 2019**

**1. INTRODUCTION**

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Dr. Smt.Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 28<sup>th</sup> December, 2018, summoned the Seventh Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 29<sup>th</sup> January, 2019, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 6 hours and 53 minutes, during its 3 sittings, which was held on 29, 30 and 31 January, 2019.

**2. DURATION OF THE SITTINGS OF THE HOUSE**

The total duration of the sittings of the House was 6 hours and 53 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	29.1.2019	11 30 AM to 11 50 AM	0	20
2.	30.1.2019	11 30 AM to 1 10 PM	1	40
		2 30 PM to 3 02 PM	0	32
3.	31.1.2019	11 30 AM to 1 06 PM	1	36
		2 30 PM to 5 15 PM	2	45

**3. ATTENDANCE OF THE HON. MEMBERS DURING THE SEVENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:**

Sl. No.	Name of the Hon. Member	No of day/s attended the Session
1.	Shri Rajesh Patnekar	3 days
2.	Shri Nilkanth Ramnath Halarnkar	3 days
3.	Shri Glenn Souza Ticlo	3 days
4.	Smt. Jennifer Monserrate	3 days
5.	Shri Antonio Caetano Fernandes	3 days

6.	Shri Francisco Silveira	3 days
7.	Shri Pravin Zantye	3 days
8.	Shri Pratapsingh Raoji Rane	3 days
9.	Shri Ravi Sitaram Naik	3 days
10.	Shri Jose Luis Carlos Almeida	3 days
11.	Smt. Alina Saldanha	3 days
12.	Shri Wilfred D'Sa	3 days
13.	Shri Aleixo Reginaldo Lourenco	3 days
14.	Shri Digambar Vasant Kamat	3 days
15.	Shri Churchill Alemao	3 days
16.	Shri Luizinho Faleiro	3 days
17.	Shri Clafasio Dias	3 days
18.	Shri Filipe Nery Rodrigues	3 days
19.	Shri Deepak Prabhu	3 days
20.	Shri Prasad Gaonkar	3 days
21.	Shri Isidore Aleixinho Fernandes	3 days

**DATE OF SITTING: 29<sup>TH</sup> JANUARY, 2019**

**1. NATIONAL ANTHEM**

The National Anthem was played at the commencement of the Session on the 29<sup>th</sup> January, 2019, at 11 30 AM at the Assembly Hall, Porvorim, Goa.

**2. ADDRESS BY THE HON. GOVERNOR OF GOA**

The Hon. Governor of Goa, delivered her Address to the Seventh Legislative Assembly of the State of Goa during its Seventh Session on the 29<sup>th</sup> January, 2019 at 11 30 AM at the Assembly Hall and informed the House the causes of its summons as envisaged in Article 176 (1) of the Constitution of India.

**3. COPY OF THE ADDRESS BY THE HON. GOVERNOR OF GOA, LAID ON THE TABLE OF THE HOUSE**

The Secretary, Legislature, laid a copy of the Address delivered by the Hon. Governor of Goa, on the Table of the House on the 29<sup>th</sup> January, 2019.

**4. ANNOUNCEMENT BY THE HON. SPEAKER**

Dr. Pramod Sawant, the Hon. Speaker, made an announcement on “Awareness programme on Strengthening the Implementation of the Biological Diversity Act and Rule” which was held at the PAC Hall, after the House was adjourned for the day to attend the programme.

**(House was Adjourned at 11 50 AM to meet at 11 30AM on Wednesday, the 30<sup>th</sup> January, 2019)**

**DATE OF SITTING: 30<sup>TH</sup> JANUARY, 2019**

**1. QUESTIONS**

**(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED**

- (a) Postponed Starred Question No.\*3A tabled by Shri Filipe Nery Rodrigues, MLA regarding ‘Staff allotted to Court of Civil Judge Senior /Junior division and JMFC IN Goa’ (originally slated for answer on 30.07.2018) was orally answered.
- (b) Postponed Starred Question No.\*6C tabled by Shri Chandrakant Kavalekar, Hon. Leader of Opposition regarding ‘Construction of Court building/premises’ (originally slated for answer on 30.07.2018) was orally answered.

**(2) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B and 2B for the day were orally answered.

**(b) Reply Postponed:-**

Replies to Starred Question Nos. 1A, 6C and 15C were postponed to the next session.

**(c) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(3) UNSTARRED QUESTIONS**

**(a) Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

**(b) Reply Postponed:-**

Replies to Unstarred Question Nos.45, 51 and 100 were postponed to the next session.

## **2. ZERO HOUR MENTION:**

(1) The subject matter of the Zero Hour Mention tabled by Smt. Alina Saldanha, MLA, was as regards the fear and anxiety in the minds of various private entrepreneurs who organize 'Night Markets' and other programmes, for the benefit of Goans, domestic and International tourists and the steps/measures the Government has undertaken/will undertake, as regards that the Police, the State Pollution Control Board and the District Magistrate should ensure that the sound meters should be utilized effectively to ensure that the noise levels do not exceed above the permissible levels that is 55 dB during the daytime and 45 dB, during night time in and around residential areas, as per the provisions of the Prevention of the Noise Pollution, Regulation and Control Rules.

(2) The subject matter of the Zero Hour Mention tabled by Shri Ravi Naik, MLA, was as regards the fear and anxiety in the minds of the people due to the electrical street light poles at Velim Mardol, at the middle of the roads, which are not removed, thus causing danger to the lives of motor bike riders and commuters. The steps/measures the Government has undertaken/will undertake as regards the same.

Shri Nilesh Cabral, the Hon. Minister for Power replied to the Mention.

(3) The subject matter of the Zero Hour Mention tabled by Shri Churchill Alemao, MLA, was as regards the steps/measures the Government has undertaken/will undertake, as regards that the Colva Police Station, Traffic Cell, the RTO and the other Traffic Cell Managing Authorities, should efficiently work towards ensuring the safety and well being of the tourists.

(4) The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards, the fear and anxiety in the minds of the Sarva Shiksha Abhiyan teachers, part time teachers and vocational teachers, of which majority are postgraduates and Bachelor in Education, who are working on Contract basis for more than five years in Secondary/Higher Secondary Institutions, Government Aided with consolidated salaries, which have been, in turn, allegedly, reduced further in certain cases. The steps/measures the Government has undertaken/will undertake as regards the same.

### **3. OBITUARY REFERENCES**

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References on the 30<sup>th</sup> January, 2019, in respect of the sad demise of the following distinguished luminaries:-

- 1. Late Shri Atal Bihari Vajpayee**, former Prime Minister of India and recipient of the prestigious Padma Vibhushan and Bharat Ratna Awards, passed away on the 16<sup>th</sup> August, 2018.
- 2. Late Shri Vasu Paik Gaonkar**, former Minister for Panchayati Raj, Provedoria, Public Assistance, Irrigation and Transport and former Legislator of the Fourth, Fifth, Sixth Legislative Assembly of Goa, Daman and Diu and the First Legislative Assembly of the State of Goa, from Canacona Constituency, passed away on the 3<sup>rd</sup> December, 2018.
- 3. Late Shri John Manuel Vaz**, former Minister for Urban Development and Revenue and former legislator of the Second Legislative Assembly of the State of Goa, from Mormugao Constituency, passed away on the 7<sup>th</sup> December, 2018.
- 4. Late Shri Advocate Vishnu Rama Naik**, former legislator of the Fifth Legislative Assembly of Goa, Daman and Diu from Pale Constituency, passed away on the 15<sup>th</sup> December, 2018.
- 5. Late Shri Somnath Chatterjee**, former Speaker of Lok Sabha, passed away on the 13<sup>th</sup> August, 2018.
- 6. Late Shri M. Karunanidhi**, former Chief Minister of Tamil Nadu and former Chief of DMK, passed away on the 7<sup>th</sup> August, 2018.
- 7. Late Shri Premanand Naik**, noted Bhajani Kalakar, passed away on the 13<sup>th</sup> August, 2018.
- 8. Late Shri Gurudas Kamat**, former Union Minister and former Member of Parliament, passed away on the 22<sup>nd</sup> August, 2018.
- 9. Late Shri Kuldip Nayar**, a veteran journalist, passed away on the 23<sup>rd</sup> August, 2018.
- 10. Late Smt. Shubhangi Joshi**, veteran actress, passed away on the 5<sup>th</sup> September, 2018.
- 11. Late Shri Professor S.S.Nadkarni**, a renowned litterateur, passed away on the 14<sup>th</sup> September, 2018.
- 12. Late Shri Gurunath Shetye**, veteran freedom fighter and educationist, passed away on 29<sup>th</sup> September, 2018.
- 13. Late Shri Pandit Tulsidas Borkar**, eminent harmonium exponent and music composer and recipient of the prestigious Padma Shri Award, passed away on the 29<sup>th</sup> September, 2018.
- 14. Late Shri Ramesh Veluskar**, eminent Konkani litterateur and poet, passed away on the 21<sup>st</sup> October, 2018.



- 15. Late Shri Madan Lal Khurana**, former Governor of Rajasthan and former Chief Minister of Delhi, passed away on the 27<sup>th</sup> October, 2018.
- 16. Late Shri Yashwant Deo**, veteran singer and musician, passed away on the 30<sup>th</sup> October, 2018.
- 17. Late Smt. Lalan Sarang**, veteran actress, passed away on the 9<sup>th</sup> November, 2018.
- 18. Late Shri Ananth Kumar**, former Union Minister and former Member of Parliament, passed away on the 12<sup>th</sup> November, 2018.
- 19. Late Shri Alyque Padamsee**, legendary Advertisement film maker, theatre personality and recipient of the prestigious Padma Shri Award, passed away on the 17<sup>th</sup> November, 2018.
- 20. Late Shri Bhalchandra Kakodkar**, veteran freedom fighter, passed away on the 22<sup>nd</sup> November, 2018.
- 21. Late Shri Mohammed Aziz**, veteran musician and singer, passed away on the 27<sup>th</sup> November, 2018.
- 22. Late Shri Rajendra Pai**, veteran singer and music director, passed away on the 1<sup>st</sup> December, 2018.
- 23. Late Shri Mrinal Sen**, veteran film maker and recipient of the prestigious Padma Vibhushan and Dada Saheb Phalke Awards, passed away on the 30<sup>th</sup> December, 2018.
- 24. Late Shri Kadar Khan**, veteran actor, passed away on the 31<sup>st</sup> December, 2018.
- 25. Late Shri Francisco Bringel**, a renowned Konkani singer, popularly known as ‘Young Chico’, passed away on the 2<sup>nd</sup> January, 2019.
- 26. Late Shri Alex Vaz**, former FIFA Referee and former FIFA Referees Instructor, passed away on the 2<sup>nd</sup> January, 2019.
- 27. Late Shri Ramakant Achrekar**, eminent former cricket coach and recipient of the prestigious Dronacharya and Padma Shri Award, passed away on the 2<sup>nd</sup> January, 2019.
- 28. Late Shri Justice Chandrashekar Dharmadhikari**, former Chief Justice of Mumbai High Court, noted Gandhian, renowned author and recipient of the prestigious Padma Bhushan, passed away on the 3<sup>rd</sup> January, 2019.
- 29. Late Shri Vasant Josalkar**, veteran theatre artiste and recipient of the prestigious Sangeet Natak Academy Award, passed away on the 10<sup>th</sup> January, 2019.
- 30. Late Shri Rajesh Ghodge**, former Goa Ranji cricketer and Ex-Member of Goa Cricket Association, passed away on the 13<sup>th</sup> January, 2019.

- 31. Late Sri Shivakumara Swami**, revered spiritual seer of Siddaganga Mutt, passed away on the 21<sup>st</sup> January, 2019.
- 32. Late Shri Vishwanath Joshi**, veteran freedom fighter, passed away on 6<sup>th</sup> September, 2018.
- 33. Late Shri Vidhyadhar.S.Naipaul**, noble prize winner and litterateur, passed away on 11<sup>th</sup> August, 2018.
- 34. Late Shri Mauricio Pinto**, most influential renowned Goan football player, passed away on 12<sup>th</sup> August, 2018.
- 35. Late Shri Luis Antonio D'Costa**, veteran freedom fighter, passed away on 12<sup>th</sup> September, 2018.
- 36. Late Shri Kofi Annan**, former United Nations Secretary General co-recipient of the 2001 Peace and Noble prize winner, passed away on 18<sup>th</sup> August, 2018.
- 37. Late Shri Ajit Wadekar**, former Indian Cricket Captain, passed away on 15<sup>th</sup> August, 2018.
- 38. Late Shri Vijay Chawan**, a veteran Marathi actor, passed away on 24<sup>th</sup> August, 2018.
- 39. Late Shri Arthur Pereira**, former Goan International football player, passed away on 3<sup>rd</sup> September, 2018.
- 40. Late Dr. Jibalo Gaonkar**, Goan social worker and eminent doctor, passed away on 7<sup>th</sup> September, 2018.
- 41. Late Shri Filipe de Chimbel**, veteran Triatrist, passed away on 19<sup>th</sup> September, 2018.
- 42. Late Shri Sudesh Lotlikar**, noted poet and filmmaker and Goan littérateur, passed away on 22<sup>nd</sup> September, 2018.
- 43. Late Shri Prof. James Fernandes**, renowned freedom fighter and well known professor of English passed away on 19<sup>th</sup> August, 2018.
- 44. Late Shri Armado Pereira**, noted freedom fighter, journalist, writer and distinguished bureaucrat, passed away on the 13<sup>th</sup> October, 2018.
- 45. Late Shri Santosh Mayekar**, Marathi actor and dramatist, passed away on the 2<sup>nd</sup> October, 2018.
- 46. Late Shri Alisab Sadekar**, former Goan football player and Santosh Trophy Goan representative, passed away on 18<sup>th</sup> November, 2018.
- 47. Late Shri D.H.Pai Panandikar**, former economist of Goan origin and General Secretary of FIKKY, passed away on 19<sup>th</sup> November, 2018.

- 48. Late Shri Dr. Shivinder Singh Sidhu**, former Governor of Goa, passed away on 25<sup>th</sup> October, 2018.
- 49. Late Shri Brigadier Kuldip Singh Chandpuri**, recipient of the Country's Second Highest Maha Veer Chakra Award, passed away on the 17<sup>th</sup> November, 2018.
- 50. Late Shri C.K.Jafferr Sharreif**, former Union Minister, passed away on the 25<sup>th</sup> November, 2018.
- 51. Late Shri Dyaneshwar Gajanan Kolvekar**, eminent Goan Littérateur, passed away on 30<sup>th</sup> November, 2018.
- 52. Late Shri Srikant Chari alias Ghanusham Chari**, veteran freedom fighter, passed away on 18<sup>th</sup> December, 2018.
- 53. Late Shri Suhas Savardekar**, veteran journalist and writer, passed away on 2<sup>nd</sup> January, 2019.
- 54. Late Shri Kishor Pradhan**, veteran Marathi and Hindi actor, passed away on 12<sup>th</sup> January, 2019.
- 55. Late Shri Bhanu Prakash Singh**, former Governor of Goa, passed away on the 24<sup>th</sup> January, 2019.
- 56. Late Shri Arjun Gaonkar**, senior most freedom fighter, passed away on the 25<sup>th</sup> January, 2019.
- 57. Late Shri Shankar alias Ramesh Hodarkar**, veteran freedom fighter, passed away on the 25<sup>th</sup> January, 2019.
- 58. Late Shri Rameshwar Lanjekar**, veteran freedom fighter, passed away on the 28<sup>th</sup> January, 2019.
- 59. Late Shri Vishweshwar Dutta Sakalani, popularly known as "Vrushya Manav"**, passed away on the 18<sup>th</sup> January, 2019.
- 60. Late Shri George Fernandes**, former Defence and Railway Minister of India, passed away on the 29<sup>th</sup> January, 2019.
- 61. Late Shri Shamsunder Narayan Chari**, veteran freedom fighter, passed away on the 29<sup>th</sup> January, 2019.

The House paid its rich tributes and homage to these distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for two minutes as a mark of respect to the departed souls.

#### **4. CALLING ATTENTION**

- (1) Shri Aleixo Reginaldo Lourenco, MLA called the attention of Hon. Minister for Revenue to the following:

“Fear and anxiety in the minds of the people of Goa on the reported lease of about 1 lakh sq. meters each of River Zuari area at Nauxim (St. Andre Constituency) and Sancoale (Cortalim Constituency) by Mormugao Port Trust to private companies for setting up marinas for crafts/small boats/yachts etc. Action the Government proposes to take on this issue to safeguard its ownership rights over the said river area as declared under Section 14 (1) of Goa Land Revenue Code”.

Shri Rohan Khaunte, the Hon. Minister for Revenue, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Aleixo R. Lourenco, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Francisco Silveira, MLA.
4. Shri Luizinho Faleiro, MLA.
5. Smt. Alina Saldanha, MLA.

#### **6. PAPERS TO BE LAID ON THE TABLE**

(1) On behalf of Shri Manohar Parrikar, the Hon.Chief Minister, Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D. laid the following:

1. Economic Survey 2018-19.
2. The 13<sup>th</sup> Annual Report of Goa Public Service Commission for the year 2017 – 18.
3. The Reports of Assets and Liabilities of the Public Functionaries for the year ending 31<sup>st</sup> March, 2017.
4. Notifications Regarding Rules/Regulations/Sub-Rules/Bye-Laws
  - 1) Notification No. DPSE/IV6th/MIC/2017/3925 dated 12/07/2018 published in the Official Gazette, Series-II No. 15 dated 12/07/2018.
  - 2) Notification No. DPSE/IV6th/MIC/2017/3926 dated 12/07/2018 published in the Official Gazette, Series-II No. 15 dated 12/07/2018.
  - 3) Notification No. DPSE/IV6th/MIC/2017/3927 dated 12/07/2018 published in the Official Gazette, Series-II No. 15 dated 12/07/2018.
  - 4) Notification No. DPSE/RBD/CRS- Notification/2017/3885 dated 12/07/2018 published in the Official Gazette, Series-II No. 15 dated 12/07/2018.
  - 5) Notification No. DPSE/RBD/CRS- Notification/2017/3886 dated 12/07/2018 published in the Official Gazette, Series-II No. 15 dated 12/07/2018.
  - 6) Notification No. 8/3/2018-LA dated 23/11/2018 published in the Official Gazette, Series-I No. 34 (Extraordinary No. 3) dated 23/11/2018.

(2) Shri Govind Gaude, the Hon. Minister for Arts & Culture and Tribal Welfare laid the following Notifications/Orders:

- 1) Order No. DCS/S/Ker/PF/2018-19/176 dated 20<sup>th</sup> July, 2018 published in the Official Gazette of Goa, Series-I No. 17 dated 26<sup>th</sup> July, 2018.
- 2) Order No. DCS/S/Ker/PF/2018-19/197 dated 24<sup>th</sup> August, 2018 published in the Official Gazette of Goa, Series-I No. 22 dated 30<sup>th</sup> August, 2018.
- 3) Order No. DCS/S/SKO/CRE/2018-19/232 dated 12<sup>th</sup> Sept., 2018 published in the Official Gazette of Goa, Series-I No. 25 dated 20<sup>th</sup> Sept, 2018.
- 4) Notification No. DCS/S/Revised/Guidelines/2018-19/235 dated 12<sup>th</sup> September, 2018 published in the Official Gazette of Goa, Series-I No. 25 dated 20<sup>th</sup> September, 2018.
- 5) Notification No. DCS/S/Ker/2018-19/241 dated 24<sup>th</sup> September, 2018 published in the Official Gazette of Goa, Series-I No. 26 dated 27<sup>th</sup> September, 2018.
- 6) Order No. DCS/ADCS/11/14-7-CSD/VOL-II Part/2015-16/90 dated 16<sup>th</sup> October, 2018 published in the Official Gazette of Goa, Series-I No. 30 dated 25<sup>th</sup> October, 2018.
- 7) Order No. DCS/S/Ker/PF/2018-19/289 dated 24<sup>th</sup> Oct., 2018 published in the Official Gazette, Series-I No. 30 dated 25<sup>th</sup> October, 2018.
- 8) Order No. DCS/ENF/FPS-Timing/2018-19/241 dated 7<sup>th</sup> November, 2018 published in the Official Gazette of Goa, Series-I No. 33 dated 15<sup>th</sup> November, 2018.
- 9) Order No. DCS/6-746/Rev-FPS Margin/2018-19/604 dated 21<sup>st</sup> November, 2018 published in the Official Gazette of Goa, Series-I No. 35 dated 29<sup>th</sup> November, 2018.
- 10) Notification No. DCS/S/Ker/PF/2018-19/322 dated 23<sup>rd</sup> November, 2018 published in the Official Gazette of Goa, Series-I No. 35 dated 29<sup>th</sup> November, 2018.
- 11) Order No. DCS/ENF/DSB/2018-19/256 dated 28<sup>th</sup> Nov., 2018 published in the Official Gazette of Goa, Series-I No. 36 dated 6<sup>th</sup> December, 2018.
- 12) Order No. DCS/ENF/DSB-24/2018-19/262 dated 30<sup>th</sup> Nov., 2018 published in the Official Gazette of Goa, Series-II No. 37 dated 13<sup>th</sup> December, 2018.
- 13) The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Ordinance, 2018 (Ordinance No. 2 of 2018).

3. Shri Rohan Khaunte, the Hon. Minister for Revenue laid the Goa Regularization of Unauthorized Construction Ordinance, 2018 (Ordinance No. 1 of 2018).

4. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning and Agriculture laid

- (a) The Annual Accounts with Audit Certificate & Audit Report for the year 2013 – 14; and
- (b) “Amendments to the Goa Land Development and Building Construction (Amendment) Regulations, 2018.” (Notification No. 21/1/TCP/2018/Steering Committee/1819 dated 25.09. 2018 published in the Official Gazette, Series-I No. 26 dated 27.09. 2018).

## **6. ASSENT TO BILLS**

Secretary, Legislature, reported Assent of the Hon. Governor to the 11 following Bills:-

- (1) The Goa Appropriation (No.2) Bill, 2018
- (2) The Goa Appropriation (No.3) Bill, 2018
- (3) The Goa Town and Country Planning (Amendment) Bill, 2018

- (4) The Goa State Higher Education Council Bill, 2018
- (5) The Goa State Commission for Backward Classes (Amendment) Bill, 2018.
- (6) The Goa Lokayukta(Amendment) Bill, 2018
- (7) The Goa Land Revenue Code(Amendment) Bill, 2018
- (8) The Goa Regularisation of Unauthorised Construction(Amendment) Bill, 2018.
- (9) The Goa Mopa Airport Development Authority Bill, 2018
- (10) The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018.
- (11) The Goa Salaries and Allowances of Ministers (Amendment)Bill, 2018.

## **7. THE FIRST REPORT (2019) OF THE BUSINESS ADVISORY COMMITTEE**

### **REPORT PRESENTED**

The First Report (2019) of the Business Advisory Committee, was presented in the House by Shri Manohar Parrikar, the Hon. Chief Minister.

## **8. GOVERNMENT BILLS INTRODUCED**

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction of the Bill	Date on which the Bill was introduced
1.	The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2019	Shri Govind Gaude, the Hon. Minister for Tribal Welfare	30.1.2019
2.	The Goa Registration of Tourist Trade (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019
3.	The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019
4.	The Goa Public Health (Amendment) Bill, 2019	Shri Vishwajit Rane, the Hon. Minister for Health	30.1.2019
5.	The Goa Appropriation Bill, 2019 (Relating to the Supplementary Demands for Grants for the year 2018-2019 (Second Batch)	Shri Manohar Parrikar, the Hon. Chief Minister	The Bill was introduced, considered and passed on 30.1.2019.

**9. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-19(SECOND BATCH)**

Shri Manohar Parrikar, the Hon. Chief Minister, presented the Supplementary Demands for Grants for the year 2018-19 (Second Batch).

The Supplementary Demands for Grants for the year 2018-2019(Second Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2018-2019(Second Batch) were put to vote and passed on the 30<sup>th</sup> January, 2019.

**10. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2019 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2018-19 (SECOND BATCH)**

1. Shri Manohar Parrikar, the Hon. Chief Minister, moved for leave to introduce the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants for the year 2018-2019 (Second Batch). The leave was granted and Bill was introduced.

2. Shri Manohar Parrikar, the Hon. Chief Minister, moved that the Goa Appropriation Bill, 2019 (relating to Supplementary Demands for Grants for the year 2018-2019 (Second Batch) be taken into consideration.

3. The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3 the Schedule, Clause I, the enacting formula and the long title were put to vote and adopted.

4. Shri Manohar Parrikar, the Hon. Chief Minister, moved the Motion that the Bill be passed.

5. The Motion for passing of the Bill was put to vote and passed on the 30<sup>th</sup> January, 2019.

**11. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2019-2020(BUDGET)**

Shri Manohar Parrikar, the Hon. Chief Minister, presented the Annual Financial Statement for the year 2019-2020.

*(The House was Adjourned at 3 02 pm to meet at 11 30 am on Thursday, the 31<sup>st</sup> January, 2019.)*

**DATE OF SITTING: 31<sup>st</sup> JANUARY, 2019**

**1. QUESTIONS**

**(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED**

(a) Postponed Starred Question No.\*22B tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding 'Planning of Urban areas' (originally slated for answer on 23.07.2018) was orally answered.

(b) Postponed Starred Question No.\*1A tabled by Shri Luizinho Faleiro, MLA regarding 'Garbage Management at Sonsodo' (originally slated for answer on 30.07.2018) was orally answered.

(c) Postponed Starred Question No.\*6A tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding 'Recruitment in Municipalities' (originally slated for answer on 30.07.2018) was orally answered.

**(2) FURTHER POSTPONED STARRED QUESTIONS**

(a) Postponed Starred Question No.\*22C tabled by Shri Chandrakant Kavalekar, the Hon. Leader of Opposition regarding 'Promotion of Agriculture' (originally slated for answer on 23.07.2018) was further postponed to the next session.

(b) Postponed Starred Question No.\*7A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Government land granted to Mormugao Port Trust' (originally slated for answer on 25.07.2018) was further postponed to the next session.

**(3) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B and 2A for the day were orally answered.

**(b) Reply Postponed:-**

Replies to Starred Question Nos. 1A, 2B, 5A, 6A, 6B, 6C, 7A, 7B, 9A and 9B were postponed to the next session.

**(c) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(4) UNSTARRED QUESTIONS**

**(b) Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.



**(b) Reply Postponed:-**

Replies to Unstarred Question Nos. 5, 31, 61 and 142 were postponed to the next session.

**2. ZERO HOUR MENTION:**

(1) The subject matter of the Zero Hour Mention, tabled by Shri Filipe Nery Rodrigues, MLA, was as regards the fear and anxiety in the minds of the people of Chinchinim, Sirlim and travellers on NH17 at the existing Digaband Bridge at Chinchinim Salcette, which is without parapet wall/guard wall/railings on both the sides of the bridge due to which the rivulet of River Sal on which the bridge exists has become a dumping site for garbage thus creating unbearable stink, pollution and highly contaminated river water. The steps/the measures the Government has undertaken/will undertake in the matter. Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D. replied to the Mention.

(2) The subject matter of the Zero Hour Mention, tabled by Shri Antonio Fernandes, MLA, as regards the fear and anxiety in the minds of the villagers of Chimbél, due to repeated fire incidences that have occurred in the area under Survey No. 25, 26, 27, 28 and 40/1 opposite to V2 Mall at Kadamba Plateau in Chimbél village, due to the damage caused to the Bio diversity in the region due to fire. The steps/measures the Government has undertaken/will undertake as regards the same.

(3) The subject matter of the Zero Hour Mention, tabled by Shri Francisco Silveira, MLA, was as regards the fear and anxiety in the minds of the people of Maina, Batim, Gawli-Moula, Agassaim, Goa Velha, Zuari Morgod and in all other areas of St. Andre Constituency, as regards the acute shortage of water supply from Cortalim to Agassaim. The steps/measures the Government has undertaken/will undertake as regards the same. Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D. replied to the Mention.

(4) The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, S/Shri Clafasio Dias, Pratapsingh Rane, Digambar Kamat, Francisco Silveira and Isidore Fernandes, MLAs' as regards the steps/measures the Government has undertaken/will undertake in terms of capital investment in the Co-operative

Banks in line of the similar schemes of the Government of India in the matter of Non Performing Assets of large Public Sector Banks.

- (5) The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards the fear and anxiety in the minds of the public over the new CRZ Regulations which reduces the No Development Zone to 50 Mts from High Tide Line for sea and 20 Mtrs for rivers and creeks which will adversely affect the tidal planes, Khazan lands, salt pans, estuaries, bird sanctuaries, underground water table, ecology and environment in general and ecologically sensitive areas in particular. The steps the Government intends to take in the matter.

## 2. CONGRATULATORY MOTION

“This House congratulates, Shri Manohar Parrikar, the Hon.Chief Minister, due to his able leadership and vision, the work of the 3<sup>rd</sup> new Mandovi Bridge ‘Atal Setu’, has been completed in the stipulated record time and was inaugurated on the 27<sup>th</sup> January, 2019, successfully.”

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA
2. Shri Deepak Pauskar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Manohar Azgaonkar, the Hon.Minister for Sports
5. Shri Rohan Khaunte, the Hon. Minister for Revenue
6. Shri Milind Naik, the Hon.Minister for Urban Development
7. Shri Mauvin Godinho, the Hon.Minister for Panchayat
8. Shri Vijay Sardessai, the Hon. Minister for Town & Country Planning
9. Smt. Alina Saldanha, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Michael Lobo, the Hon. Dy. Speaker
12. Shri Ramakrishna Dhavalikar, the Hon.Minister for P.W.D.
13. Dr. Pramod Sawant, the Hon. Speaker

The Congratulatory Motion was unanimously adopted by the House on the 31<sup>st</sup> January, 2019.

### 3. **PAPERS LAID ON THE TABLE**

(1) Shri Manohar Parrikar, the Hon. Chief Minister laid the following:

1. The Financial Statement of Accounts and Audit Reports of EDC Ltd. for the year 2016 – 17. (42<sup>nd</sup> Annual Report of EDC Ltd. for the year 2016 – 17).

(2) The Annual Reports of Goa Industrial Development Corporation for the year 2011 – 12, 2012 – 13, 2013 – 14 and 2014 – 15.

(3) Statement of Assets & Liabilities by Public Functionaries.(Report Under section 21(2) of the Goa Lokayukta Act, 2011)

#### **A) The Goa Goods and Service Tax Act, 2017.**

##### **Tax Notifications:**

1) Notification No. 38/1/2017-Fin (R & C) (63) dated 05/07/2018 published in the Extraordinary Official Gazette, Series-I No. 14, dated 06/07/2018.

2) Notification No. 38/1/2017-Fin (R & C) (64) dated 06/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 14, dated 06/07/2018.

3) Notification No. 38/1/2017-Fin (R & C) (65) dated 06/08/2018 published in the Extraordinary Official Gazette, Series-I No. 14, dated 06/08/2018.

4) Notification No. CCT/26-2/2018-19/37 (R & C) dated 13/08/2018 published in the Extraordinary Official Gazette, Series-I No. 19, dated 13/08/2018.

5) Notification No. 38/1/2017-Fin (R & C) (66) dated 03/09/2018 published in the Extraordinary Official Gazette, No. 4 Series-I, No. 22 dated 03/09/2018.

6) Notification No. CCT/26-2/2018-19/38 2151 dated 10/09/2018 published in the Extraordinary Official Gazette No. 2, Series-II No. 23, dated 10/09/2018.

7) Notification No. CCT/26-2/38/2017-19/39/2150 dated 10/09/2018 published in the Extraordinary Official Gazette No. 2, Series-II, No. 23 dated 10/09/2018.

8) Notification No. CCT/26-2/38/2017-19/40/2152 dated 10/09/2018 published in the Extraordinary Official Gazette, No. 2 Series-II No. 23, dated 10/09/2018.

9) Notification No. 38/1/2017-Fin (R & C) (67) dated 11/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 24, dated 17/09/2018.

10) Notification No. 38/1/2017-Fin (R & C) (68) dated 11/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 24, dated 17/09/2018.

11) Notification No. 38/1/2017-Fin (R & C) (69) dated 11/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 24, dated 17/09/2018.

12) Notification No. 38/1/2017-Fin (R & C) (70) dated 11/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 24, dated 17/09/2018.

13) Notification No. 38/1/2017-Fin (R & C) (71) dated 21/09/2018 published in the Extraordinary Official Gazette, No.2, Series-I, No. 25, dated 21/09/2018.

14) Notification No. 38/1/2017-Fin (R & C) (72) dated 21/09/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 25, dated 21/09/2018.

15) Notification No. 38/1/2017-Fin (R & C) (73) dated 21/09/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 25, dated 21/09/2018.

16) Notification No. 38/1/2017-Fin (R & C) (74) dated 24/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 26, dated 27/09/2018.

17) Notification No. 38/1/2017-Fin (R & C) (75) dated 10/10/2018 published in the Extraordinary Official Gazette No.3, Series-I, No. 27, dated 10/10/2018.

18) Notification No. 38/1/2017-Fin (R & C) (76) dated 10/10/2018 published in the Extraordinary Official Gazette No.3, Series-I, No. 27, dated 10/10/2018.

- 19) Notification No. 38/1/2017-Fin (R & C) (63) dated 23/10/2018 published in the Extraordinary Official Gazette No.3, Series-I, No. 29, dated 23/10/2018.
- 20) Notification No. 38/1/2017-Fin (R & C) (78)/1662 dated 24/10/2018 published in the Extraordinary Official Gazette No.4, Series-I, No. 29, dated 24/10/2018.
- 21) Notification No. 38/1/2017-Fin (R & C) (79) dated 01/11/2018 published in the Extraordinary Official Gazette, Series-I, No. 31, dated 01/11/2018.
- 22) Notification No. 38/1/2017-Fin (R & C) (80) dated 15/11/2018 published in the Extraordinary Official Gazette, Series-I, No. 34, dated 22/11/2018.
- 23) Notification No. 38/1/2017-Fin (R & C) (81) dated 28/11/2018 published in the Extraordinary Official Gazette, Series-I, No. 34, dated 28/11/2018.
- 24) Notification No. 38/1/2017-Fin (R & C) (78)/1662(Corri.) dated 05/12/2018 published in the Extraordinary Official Gazette, Series-I, No. 36, dated 06/12/2018.
- 25) Notification No. 38/1/2017-Fin (R & C) (82) dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 26) Notification No. 38/1/2017-Fin (R & C) (83) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 06/07/2018.
- 27) Notification No. 38/1/2017-Fin (R & C) (84) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 28) Notification No. 38/1/2017-Fin (R & C) (85) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 29) Notification No. 38/1/2017-Fin (R & C) (86) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 30) Notification No. 38/1/2017-Fin (R & C) (87) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 31) Notification No. 38/1/2017-Fin (R & C) (88) dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 32) Notification No. CCT/26-2/2018-19/41/3284 dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I, No. 39, dated 31/12/2018.
- 33) Notification No. CCT/26-2/2018-19/42/3285 dated 31/12/2018 published in the Extraordinary Official Gazette No. 2, Series-I No. 39, dated 31/12/2018.
- 34) Notification No. CCT/26-2/2018-19/43/3283 dated 31/12/2018 published in the Extraordinary Official Gazette, Series-I, No. 39, dated 31/12/2018.

**B. Rate Notifications:**

- 1) Notification No. 38/1/2017-Fin (R & C) (12/2018-Rate), dated 29/06/2018 published in the Extraordinary Official Gazette, Series-I, No. 13, dated 29/06/2018.
- 2) Notification No. 38/1/2017-Fin (R & C) (13/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 3) Notification No. 38/1/2017-Fin (R & C) (14/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018..
- 4) Notification No. 38/1/2017-Fin (R & C) (15/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 5) Notification No. 38/1/2017-Fin (R & C) (16/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 6) Notification No. 38/1/2017-Fin (R & C) (17/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.

- 7) Notification No. 38/1/2017-Fin (R & C) (18/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 8) Notification No. 38/1/2017-Fin (R & C) (19/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 9) Notification No. 38/1/2017-Fin (R & C) (20/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 10) Notification No. 38/1/2017-Fin (R & C) (21/2018-Rate), dated 26/07/2018 published in the Extraordinary Official Gazette, Series-I, No. 17, dated 26/07/2018.
- 11) Notification No. 38/1/2017-Fin (R & C) (22/2018-Rate), dated 06/08/2018 published in the Extraordinary Official Gazette, Series-I, No. 18, dated 06/08/2018.
- 12) Notification No. 38/1/2017-Fin (R & C) (18/2018-Rate)(Corri.), dated 20/08/2018 published in the Extraordinary Official Gazette, Series-I, No. 21, dated 23/08/2018.
- 13) Notification No. 38/1/2017-Fin (R & C) (12/2018-Rate)(Corri.), dated 20/08/2018 published in the Extraordinary Official Gazette, Series-I, No. 21, dated 23/08/2018.
- 14) Notification No. 38/1/2017-Fin (R & C) (15/2018-Rate)(Corri.), dated 20/08/2018 published in the Extraordinary Official Gazette, Series-I, No. 21, dated 23/08/2018.
- 15) Notification No. 38/1/2017-Fin (R & C) (12/2018-Rate)(Corr.), dated 03/09/2018 published in the Extraordinary Official Gazette, Series-I, No. 22, dated 03/09/2018.
- 16) Notification No. 38/1/2017-Fin (R & C) (23/2018-Rate), dated 21/09/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 25, dated 21/09/2018.
- 17) Notification No. 38/1/2017-Fin (R & C) (12/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 18) Notification No. 38/1/2017-Fin (R & C) (25/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 19) Notification No. 38/1/2017-Fin (R & C) (26/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 20) Notification No. 38/1/2017-Fin (R & C)(27/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 21) Notification No. 38/1/2017-Fin (R & C)(28/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 22) Notification No. 38/1/2017-Fin (R & C)(29/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.
- 23) Notification No. 38/1/2017-Fin (R & C) (30/2018-Rate), dated 31/12/2018 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 39, dated 31/12/2018.

**C. Orders for removal of Difficulties:**

- 1) Order No. 1/2018-StateTax, dated 17/12/2018 published in the Extraordinary Gazette, Series-I, No. 38, dated 20/12/2018.
- 2) Order No. 2/2018-StateTax, dated 31/12/2018 published in the Extraordinary Gazette, Series-I, No. 39, dated 31/12/2018.
- 3) Order No. 3/2018-StateTax, dated 31/12/2018 published in the Extraordinary Gazette, Series-I, No. 39, dated 31/12/2018.
- 4) Order No. 4/2018-StateTax, dated 31/12/2018 published in the Extraordinary Gazette, Series-I, No. 39, dated 31/12/2018.

**D. Office Memorandum:**

- 1) Order No. 38/5/2018- Fin.(R & C)/1493, dated 11/09/2018 published in the Extraordinary Gazette, Series-I, No. 24, dated 17/09/2018.

**E. The Goa Value Added tax Act, 2005:**

**Tax Notification:**

1) Notification No. 4/5/2015-Fin.(R & C)/1574, dated 05/10/2018 published in the Extraordinary Gazette, No. 2, Series-I, No. 27, dated 05/10/2018.

**Orders:**

1) Order No. CCT/12-2/2017-18/1291, dated 29/06/2018 published in the Extraordinary Gazette, Series-I, No. 13, dated 26/06/2018.

2. Shri Milind Sagun Naik, the Hon. Minister for Social Welfare laid The Audit Reports and Accounts of the Goa State Commission for the Backward Classes for the year 2016 – 17.

**4. CALLING ATTENTIONS**

(1) S/Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, and Glenn Ticlo, MLA called the attention of Hon. Chief Minister to the following:

“Fear and anxiety in the minds of Goans due to the introduction of the Traffic Sentinel App by Traffic Department, and various incidents of violence which have erupted due to this App and action Government intends to take in this matter”.

Shri Ramakrishna Dhavalikar, the Hon. Minister for Transport made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Glenn Ticlo, MLA
2. Shri Michael Lobo, the Hon. Dy. Speaker
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Nilkanth Halarnkar, MLA
6. Shri Digambar Kamat, MLA
7. Shri Churchill Alemao, MLA
8. Shri Isidore Fernandes MLA
9. Shri Ramakrishna Dhavalikar, the Hon. Minister for P.W.D.
10. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
11. Shri Pratapsingh R. Rane, MLA
12. Shri Ravi Naik, MLA

(2) S/Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, Filipe Nery Rodrigues, Nilkanth Halarnkar, Wilfred D’Sa, and Antonio Fernandes, MLAs’ called the attention of the Hon. Chief Minister to the following:

“Fear and apprehension in the minds of mining affected people from Goa due to non-resumption of mining operations thereby severely affecting the life of the people and due

to which the economy of Goa has been collapsed thereby creating major social issues like steep rise in unemployment, agitations etc. Measures the Government has taken at State as well as Centre level to start the mining in Goa.”

Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Chandrakant Kavlekar, the Hon. Leader of Opposition
2. Shri Michael Lobo, the Hon. Dy. Speaker
3. Shri Prasad Gaonkar, MLA
4. Shri Luizinho Feleiro, MLA
5. Shri Rajesh Patnekar, MLA
6. Shri Deepak Pauskar, MLA
7. Shri Pratapsing R. Rane, MLA
8. Shri Ravi Naik, MLA
9. Shri Pravin Zantye, MLA
10. Shri Aleixo R. Lourenco, MLA
11. Shri Nilesh Cabral, the Hon. Minister for Power

**5. PRESENTATION OF REPORTS ON THE PUBLIC ACCOUNTS COMMITTEE**

Shri Pratapsingh Rane, Chairman presented the Seventy Third, Seventy –Fourth, Seventy Fifth and Seventy Sixth Report to the Committee on Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 2010-11,2011-12,2012-13 and 2013-14.

**6. PRESENTATION OF REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

Shri Digambar Kamat, Chairman presented the Eighteenth, Nineteenth and Twentieth Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year ended 2010-11, 2011-12 and 2012-13.

**7. GOVERNMENT BILLS PASSED BY THE HOUSE**

Sl. No.	Title of the Bill	Name of Minister who introduced, considered and passed the Bill	Date on which the Bill was introduced	Date on which the Bill was considered and passed
1.	The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2019	Shri Govind Gaude, the Hon. Minister for Tribal Welfare	30.1.2019	31.1.2019

2.	The Goa Registration of Tourist Trade (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019	31.1.2019
3.	The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019	31.1.2019
4.	The Goa Public Health (Amendment) Bill, 2019	Shri Vishwajit Rane, the Hon. Minister for Health	30.1.2019	31.1.2019
5.	The Goa Appropriation Bill, 2019 (Relating to the Supplementary Demands for Grants for the year 2018-2019 (Second Batch)	Shri Manohar Parrikar, the Hon.Chief Minister	30.1.2019	30.1.2019
6.	The Goa Appropriation (Vote on Account) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019
7.	The Goa Goods and Services Tax (Amendment) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019
8.	The Goa Value Added Tax (Eleventh Amendment) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019

## **8. VALEDICTORY REMARKS BY THE HON. SPEAKER**

Dr. Pramod Sawant, the Hon. Speaker, made Valedictory Remarks at the conclusion of the Session on the 31<sup>st</sup> January, 2019.

## **9. NATIONAL ANTHEM**

The National Anthem was played at the conclusion of the Session on the 31<sup>st</sup> January, 2019 and the House was adjourned *sine die* at 5 15 PM. The Seventh Session, 2019, of the Seventh Legislative Assembly of the State of Goa has been prorogued by the Hon. Governor of Goa with effect from the 4<sup>th</sup> February, 2019.

*(The House was Adjourned sine die at 5 15 PM.)*



**STATEMENT NO.1**

**1. STATISTICS OF STARRED AND UNSTARRED QUESTIONS**

During the Session, 137 notices of Starred and 282 notices of Unstarred Questions were received thus amounting to a total of 419 Questions. Out of the 137 Starred Questions which were received, 127 Starred Questions were admitted and 10 Starred Questions were replied orally. The replies to the rest of the 117 Starred and 282 Unstarred Questions were laid on the Table of the House. 11 Starred and 6 Unstarred Questions were postponed to the next Session.

Statistical information of Starred Questions of Seventh Session 2019										
	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology,museum	3	-	2	1	-	-	-	-	-	-
Agriculture	3	-	-	-	-	3	-	2	-	1
Airport	2	1	-	-	-	1	1	-	-	-
Animal Husbandry	2	-	-	-	-	2	-	2	-	-
Art & Culture	5	-	-	-	-	5	-	5	-	-
Craftsmens Training	4	-	-	-	-	4	-	4	-	-
Education	6	-	1	-	-	5	1	3	-	1
Election	-	-	-	-	-	-	-	-	-	-
Environment	5	-	-	-	1	4	1	3	-	-
Finance	6	-	1	-	-	5	-	5	-	-
Fisheries	1	-	-	-	-	1	-	1	-	-
Forests	2	-	-	-	-	2	-	2	-	-
Health	14	-	-	-	-	14	-	12	1	1
Home	7	1	-	1	-	5	1	4	-	-
Industries	8	-	1	-	-	7	-	7	-	-
Information Technology	4	-	-	-	1	3	-	3	-	-
Information & Publicity	3	-	1	1	-	1	-	-	1	-
Law	1	-	-	-	-	1	-	1	-	-

Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child development	2	-	-	-	1	1	1	-	-	-
Total	137	2	12	4	9	872	10	92	4	5

Statistical information of Unstarred Questions of Seventh Session, 2019

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,archaeology,museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-
Education	25	-	1	1	-	24	23	1
Environment	2	-	-	-	-	2	2	-

Finance	22	-	2	1	1	24	24	-
Forests	9	-	-	-	-	9	9	-
Gazetter	1	-	-	-	-	1	1	-
Health	32	-	-	1	2	31	29	2
Home	21	-	-	2	1	19	18	1
Housing Board	3	-	-	-	-	3	3	-
Industries	16	-	1	-	1	18	18	-
Information Technology	3	-	-	-	-	3	3	-
Information & Publicity	1	-	1	-	-	2	2	-
Law	5	-	1	-	-	5	4	1
Labour	3	1	1	-	-	3	3	-
Mines	7	-	2	-	-	8	7	1
Personnel	5	-	2	-	-	6	5	1
Provedoria	1	-	-	-	-	1	1	-
Printing & stationery	1	-	-	-	-	1	1	-
Power	28	-	4	-	-	30	28	2
Panchayati Raj	5	-	-	-	1	6	6	-
Public Grievances	2	-	-	-	1	3	3	-
Planning	1	-	-	-	-	1	1	-
Public works	68	3	3	4	2	65	64	1
River navigation	-	-	1	-	-	1	1	-
Revenue	20	-	2	5	-	16	15	1
Rural Development	3	1	-	-	-	2	2	-
Social Welfare	9	1	-	1	1	8	8	-
Sports	8	-	-	-	-	8	8	-
Tourism	11	-	-	-	1	12	12	-
Town & Country Planning	5	-	-	-	-	5	5	-
Transport	8	-	-	-	-	8	8	-
Urban Development	22	-	-	-	1	23	23	-
Vigilance	2	-	-	-	-	1	0	1
Water Resources	6	-	-	-	-	6	6	-
Women & Child development	1	-	-	-	-	1	1	-
Total	282	7	22	15	14	282	282	12

**STATEMENT NO.2**

**2. GOVERNMENT BILLS PASSED BY THE HOUSE**

Sl. No.	Title of the Bill	Name of Minister who introduced, considered and passed the Bill	Date on which the Bill was introduced	Date on which the Bill was considered and passed
1.	The Goa Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2019	Shri Govind Gaude, the Hon. Minister for Tribal Welfare	30.1.2019	31.1.2019
2.	The Goa Registration of Tourist Trade (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019	31.1.2019
3.	The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019	Shri Manohar Azgaonkar, the Hon. Minister for Tourism	30.1.2019	31.1.2019
4.	The Goa Public Health (Amendment) Bill, 2019	Shri Vishwajit Rane, the Hon. Minister for Health	30.1.2019	31.1.2019
5.	The Goa Appropriation Bill, 2019 (Relating to the Supplementary Demands for Grants for the year 2018-2019 (Second Batch))	Shri Manohar Parrikar, the Hon.Chief Minister	30.1.2019	30.1.2019
6.	The Goa Appropriation (Vote on Account) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019
7.	The Goa Goods and Services Tax (Amendment) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019
8.	The Goa Value Added Tax (Eleventh Amendment) Bill, 2019	Shri Manohar Parrikar, the Hon.Chief Minister	31.1.2019	31.1.2019

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